

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 26-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr. Samir Ali Khan, AOR
Ms. Sakshi Kakkar, Adv.
Mr. Devender Singh, Adv.

For Respondent(s) Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent seeks permission to withdraw application for substitution, which has been inadvertently filed.

Learned counsel for the petitioner is granted two weeks' time to file an application to bring on record the LRs of deceased respondent No. 34.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER